	West Tripura District			
	Court- wise and Station-wise pendency of Civil and Criminal C	ases as or	n 30.04.202	5
	Court- wise pendency of Cases as on 30.04.	2025		
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	836	466	1302
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	848	540	1388
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	0	95	95
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	672	552	1224
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	367	339	706
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	35	35
7	Sri Hrishikesh Chakrabarti, Judge, Family Court, Agartala	493	383	876
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	456	428	884
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	812	0	812
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	948	0	948
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	322	1473	1795
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	113	1798	1911
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	241	857	1098
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	149	821	970
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	47	1063	1110
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	29	867	896
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	46	816	862
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4),	28	1035	1063
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	51	757	808
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC)	42	843	885
	Total	6500	13168	19668
SI. No.	Station-wise pendency of Cases as on 30.0 Name of the Station	4.2025 Civil	Criminal	Tatal
31. NO.	Agartala	5551	Criminal 12357	Total 17908
'	Total	5551	12357	17908
2	Family Court, Agartala	493	383	876
3	Addl. Judge, Family Court, Agartala	456	428	884
	Total	949	811	1760
	Grand Total	6500	13168	19668

	Gomati District	<u> </u>	an 20 04 f)00E	
	Court- wise and Station-wise pendency of Civil and Criminal		on 30.04.2	2025	
01	Court- wise pendency of Cases as on 30.0	4.2025	1		
SI. No.	Name and Desigantion of the Officer	Civil	Criminal	Total	
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	199	233	432	
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	194	198	392	
3	Sri Debashis Kar, Judge, Family Court, Udaipur	189	216	405	
4	Smt. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	307	0	307	
5	Sri Saamyajyoti Debnath Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	105	611	716	
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	33	959	992	
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	625	631	
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	712	724	
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	11	403	414	
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	7	372	379	
	Total 1063 4329 5392				
	Station-wise pendency of Cases as on 30.04.2025				
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Udaipur	856	3338	4194	
i e		1			

Amarpur

Family Court, Udaipur

Total

Grand Total

South Tripura D	District
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2025

Court- wise pendency of Cases as on 30.04.2025

	Court- wise pendency of Cases as on 30.04	1.2025		
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gobinda Das, District & Sessions Judge, Belonia	169	115	284
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Gobinda Das, District Judge, Belonia	117	71	188
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	162	83	245
4	Sri Rahul Roy, Civil Judge (Senior Division), Belonia	111	0	111
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	53	1262	1315
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	117	1115	1232
7	Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	22	941	963
8	Sri Anshuman Chowdhury, Addl.District & Sessions Judge, Sabroom	69	54	123
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	15	352	367
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	53	377	430
	Total	888	4370	5258
	Station-wise pendency of Cases as on 30.0	4.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	589	3504	4093
2	Sabroom	137	783	920
	Total	726	4287	5013
3	Family Court, Belonia	162	83	245
	Grand Total	888	4370	5258

	Unakoti District				
	Court- wise and Station-wise pendency of Civil and Criminal		on 30.04.2	<u>2025</u>	
	Court- wise pendency of Cases as on 30.04	1.2025			
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total	
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	191	209	400	
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC)	44	42	86	
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	155	435	590	
4	Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar	317	0	317	
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	104	471	575	
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	199	562	761	
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	62	546	608	
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	61	394	455	
	Total	1133	2659	3792	
	Station-wise pendency of Cases as on 30.04.2025				
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Kailashahar	978	2224	3202	
	Total 978 2224 3202				

Family Court , Kailashahar

Grand Total

	North Tripura District			
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 30.04.2	2025
	Court- wise pendency of Cases as on 30.04	4.2025		
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	321	286	607
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	206	303	509
3	Sri Prakash Kumar, Judge, Family Court, Dharmanagar	220	137	357
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	286	0	286
5	Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	148	831	979
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	299	398	697
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	129	837	966
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	342	344
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	396	405
	Total	1620	3530	5150
	Station-wise pendency of Cases as on 30.0	4.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1389	2655	4044
2	Kanchanpur	11	738	749
	Total 1400 3393 479			
3	Family Court, Dharmanagar	220	137	357
	Grand Total	1620	3530	5150

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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2025

Court- wise pendency of Cases as on 30.04.2025

	The second of th	7.2020	T	
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District & Sessions Judge, Sonamura	197	500	697
2	Judge, Family Court, Sonamura (Vacant) Charge remains with Smti. Sankari Das , District Judge, Sepahijala District, Sonamura	64	103	167
3	Sri Motom Debbarma, Civil Judge (Senior Division), Sonamura	147	0	147
4	Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	65	371	436
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	32	535	567
6	Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	20	408	428
7	Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh	225	267	492
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	42	1373	1415
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	90	1405	1495
	Total	882	4962	5844
	Station-wise pendency of Cases as on 30.0	4.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	461	1814	2275
2	Bishalgarh	357	3045	3402
	Total	818	4859	5677
3	Family Court , Sonamura	64	103	167
	Grand Total	882	4962	5844

	Khowai District			
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 30.04.2	2025
	Court- wise pendency of Cases as on 30.0	4.2025		T
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	99	178	277
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	86	182	268
3	Sri Arindam Paul, Judge, Family Court, Khowai	76	77	153
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	134	0	134
5	Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	42	1133	1175
6	Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	36	1029	1065
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	16	822	838
	Total	489	3421	3910
_	Station-wise pendency of Cases as on 30.0	4.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	413	3344	3757

Total

Grand Total

Judge, Family Court, Khowai

Dhalai District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2025

Court- wise pendency of Cases as on 30.04.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	45	151	196
2	Sri Tapan Debbarma	40	75	115
	Additional District and Sessions Judge, Ambassa	70	70	110
3	Judge, Family Court, Ambassa (Vacant) , Charge remains with Sri Dhiman Debbarma, District Judge, Dhalai District, Ambassa	16	21	37
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	66	0	66
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	25	205	230
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	6	118	124
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	80	94	174
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	12	799	811
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	74	481	555
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	18	461	479
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	10	47	57
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	50	50
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	6	61	67
	Total	398	2563	2961
	Station-wise pendency of Cases as on 30.0	4.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	182	549	731
2	Kamalpur	166	1374	1540
3	Longtharai Valley	28	508	536
4	Gonda Twisa	6	111	117
	Total	382	2542	2924
5	Family Court, Ambassa	16	21	37
	Grand Total	398	2563	2961

	District-wise pendency of Civil and Criminal Cases as on 30.04.2025				
SI. No.	Name of the District (s)	Civil	Criminal	Total	
1	West Tripura District, Agartala	6500	13168	19668	
2	Gomati District, Udaipur	1063	4329	5392	
3	South Tripura District, Belonia	888	4370	5258	
4	Unakoti Judicial District, Kailashahar	1133	2659	3792	
5	North Tripura District, Dharmanagar	1620	3530	5150	
6	Sepahijala District, Sonamura	882	4962	5844	
7	Khowai District, Khowai	489	3421	3910	
8	Dhalai District, Ambassa	398	2563	2961	
	Total	12973	39002	51975	